

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2017 AT 10.30 AM**


TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.228 /9//HDB/2017
NAME OF THE COMPANY	Amrit Jal Ventures Private Limited
NAME OF THE PETITIONER(S)	SEW & Prasad
NAME OF THE RESPONDENT(S)	Amrit Jal Ventures Private Limited
UNDER SECTION	Sec 9 of IBC

**Counsel for Petitioner(s):**

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. SURESH KUMAR	Advocate	Sureshkumar@gmail.com 9959357722	


**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bandary for P. VIKRAM	Advocate Prasanna	vikram@clawchamber.com 9949901616	

Heard Shri. K. Suresh Kumar, learned counsel for the petitioner and Mr. Nitish Bandary for P. Vikram, learned counsel for the respondent.

Post the case on 27.11.2017.

  
Member (Technical)

  
Member (Judicial)